



THE HIGH COURT OF GUJARAT

NOTIFICATION **No.A.1201/2026 [18]**

[I]

Transfers and Postings

Read:- Government of Gujarat in Legal Department Notification No.GHK/11/
LD /DAC/e-file/12/2026/2140/D Section dated 04.06.2026

The Hon'ble Chief Justice and Hon'ble Judges of the High Court of Gujarat are pleased to pass the order of transfer & posting of following Judicial Officer working in the Cadre of District Judge, for effective and better administration of justice:-

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
1	Mr. Jitendrakumar Shivpujanram Prajapati [GJ00931]	6th Additional District Judge & Additional Sessions Judge, Mahesana	6th Additional District Judge & Additional Sessions Judge, Mahesana at Kadi



By order of the Hon'ble the Chief Justice and the
Hon'ble Judges of The High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:17/06/2026

(Sanjay D. Suthar)
Registrar General

Note:

The effective date of taking charge of the new assignment by the concerned Judicial Officer shall be **22.06.2026**

No.A.1201/2026 [18]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge, Mahesana.
5. The Treasury Officer concerned.
6. Judicial Officer concerned.
7. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:17/06/2026

(Sanjay D. Suthar)
Registrar General

Note: As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.